

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 921/2001

New Delhi, this the 10th day of December, 2001

HON'BLE SH. V.K.MAJOTRA, MEMBER (A)
HON'BLE SH. KULDIP SINGH, MEMBER (J)

1. Jacob Paul
S/o Shri P.M. Poulose
R/o 9/570, R.K. Puram
New Delhi - 110022.

2. B.R. Prasad
S/o Late Sh. R.R. Prasad
R/o NCRB, East Block -7
CFPB, Sector -I, R.K. Puram
New Delhi- 110066.
(By Advocate: Sh. Manish Kohli)

... Applicants

Versus

1. Union of India
Through Secretary
Ministry of Home Affairs
National Crime Records Bureau (NCRB)
North Block, New Delhi.

2. Director
National Crime Records Bureau (NCRB)
East Block, R.K. Puram
New Delhi - 110066.

3. The Secretary
Government of India
M/o Personnel
Public Grievances & Pensions
Dept. of Personnel & Training
North Block, New Delhi.

4. The Secretary
Government of India
M/o Finance
Dept. of Expenditure
North Block, New Delhi.
(By Advocate: Sh. M.K.Bhardwaj proxy for
Sh. A.K.Bhardwaj)

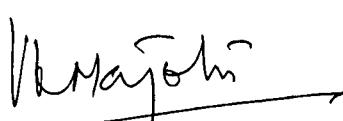
... Respondents

O R D E R (ORAL)

By Sh. V.K.Majotra,, Member (A)

Learned counsel for applicant seeks permission to
withdraw this petition with liberty. Petition is dismissed as
withdrawn with liberty in accordance with law.


(KULDIP SINGH)
Member (J)


(V.K. MAJOTRA)
Member (A)

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